

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 66**  
TO BE ANSWERED ON- 04/12/2023

**VANBANDHU KALYAN YOJANA**

66. SHRI MAGUNTA SREENIVASULU  
REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the salient features of Vanbandhu Kalyan Yojana;
- (b) whether the Government has received any proposals under Vanbandhu Kalyan Yojana from Andhra Pradesh;
- (c) if so, the details thereof; and
- (d) the details of the present status of the said proposals?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** Ministry of Tribal Affairs is implementing 'Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' which includes many schemes for development and welfare of tribal communities. The scheme has been approved for implementation during 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores. The PMVKY is aimed at holistic development of tribal communities and tribal areas across the country focussing on integrated development of villages and capacity building through interventions in education and livelihood in convergence with State and Central TSP funds. Scheme components covered under the PMVKY are as follows:

- i. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)
- ii. Development of Particularly Vulnerable Tribal Groups (PVTGs)
- iii. Support to Tribal Research Institutes
- iv. Pre-Matric Scholarship
- v. Post-Matric Scholarship Scheme

Details of above-mentioned schemes are as under:

**(i) Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):**

Under the Scheme, 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programmes / activities through convergence approach to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. So far, an amount of Rs. 2169.29 Crore has already been released to the States under the scheme.

**(ii) Development of Particularly Vulnerable Tribes (PVTGs):** Under the scheme Development of PVTGs funds are provided to the State governments / UTs to carry out various development activities based on their proposal.

Government in 2023-24 has approved Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), Development Mission for welfare of PVTGs, aimed to improve socio-economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs) by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

**(iii) Support to Tribal Research Institute (TRI):** Under the schemes Support to TRIs funds are provided to the State governments / UTs research, documentation etc. based on their proposal.

**(iv) Pre-Matric Scholarship:** It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in Std. IXth&Xth, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

**(v) Post Matric Scholarship:** It is a Centrally Sponsored Scheme implemented through respective Ste/UT administrations. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

Receipt of proposals from States with notified Scheduled Tribes (STs) is a continuous process. Consideration of such projects for approval followed by release of funds to the States are made keeping in view the fund availability in the respective scheme(s), schematic norms, submission of utilization certificate (UC) & physical progress report (PPR) by the States and

other relevant financial instructions in vogue. Based on the proposals received from Government of Andhra Pradesh, details of funds released to the State of Andhra Pradesh in the above mentioned schemes is as under:

**(Rs. in lakh)**

S.No.	Name of the Scheme	Funds Released	
		2022-23	2023-24
1.	Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)	*0.00	0.00
2.	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1645.50	0.00
3.	Support to Tribal Research Institutes	219.12	0.00
4.	Pre-Matric Scholarship	3792.75	0.00
5.	Post-Matric Scholarship Scheme	6413.67	0.00

\*No proposal has been received from the State of Andhra Pradesh under scheme of PMAAGY.

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